

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. IA 948/2018
In CP NO. 1029/MB/2017

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL HELD ON 13.07.2021**

**NAME OF THE PARTIES: - Shri Milind B. Kasodekar ...Applicant/
Liquidator**

IN THE MATTER OF
**Pramod Kapse And 17 Ors ... Original
Petitioner**

V/s
Phandnis Properties Ltd.

Section 9 of Insolvency and Bankruptcy Code, 2016
ORDER

The matter is taken up through Virtual Hearing (VC). Counsel Mr. Avinash R Khanolkar appeared for the Liquidator. Counsel Ms. Savita Patil appeared for the Corporate Debtor. Counsel for the Liquidator stated that there were similar prayer in IA-1480/2020 and in IA-948/2018, hence IA-948/2018 no longer survives and accordingly is disposed of.

The Counsel for the Liquidator submits that all assets of the Company is in Liquidation. The Liquidator is directed to submit a progress report before the next date of hearing.

List the matter on **27.08.2021** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)